

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1322 OF 2024**

**IN THE MATTER OF:**

**Rajneesh Karnwal**

**.....PETITIONER**

**VERSUS**

**Union of India & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES**

**Rajneesh Karnwal**

**.....PETITIONER**

**Vs.**

**1. UNION OF INDIA**

Through Secretary, Ministry of Environment, Forest and  
Climate Change,  
Indira Paryavaran Bhawan,  
Jorbagh Road, New Delhi – 110003  
E-MAIL ; [secy-moef@nic.in](mailto:secy-moef@nic.in)

**....(RESPONDENT 1)**

**2. STATE OF UTTAR PRADESH**

Through Principal Secretary, Environment, Forest and  
Climate Change Department,  
Bapu Bhawan, Sachivalaya, Lucknow – 226001  
E-MAIL : [psecforest-up@nic.in](mailto:psecforest-up@nic.in)

**....(RESPONDENT 2)**

**3. DIVISIONAL FOREST OFFICER, MEERUT**

223/1, Civil Lines, Meerut – 25000  
E-MAIL : [dfoerut@gmail.com](mailto:dfoerut@gmail.com)

**....(RESPONDENT 3)**

**4. SUB DIVISIONAL MAGISTRATE, MAWANA**

Tehsil Mawana, District Meerut  
E-MAIL: [dm mee@nic.in](mailto:dm mee@nic.in)

**....(RESPONDENT 4)**